

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1845
TO BE ANSWERED ON 28TH DECEMBER, 2018

NON-RECEIPT OF ENTITLED RATION

1845. SHRI HUSAIN DALWAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of cases of eligible beneficiaries who did not receive entitled quantities of foodgrains under National Food Security Act and the number of people denied foodgrains due to failure of Aadhaar authentication since 2014, State-wise and year-wise;
- (b) the number of cases in which food security allowance was given since 2014, State-wise and year-wise;
- (c) the number of cases in which starvation deaths have occurred since 2014, State-wise and year-wise; and
- (d) the number of families which received compensation in such cases?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The National Food Security Act, 2013 (NFSA) is operated under the joint responsibility of the Central and State/Union Territory (UT) Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries/ families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS and supervision over and monitoring of functioning of Fair Price Shops (FPSs), etc rest with the concerned State/UT Government.

All States/UTs have been requested to ensure that no entitled beneficiaries should be denied benefits under Targeted Public Distribution System (TPDS)/National Food Security Act (NFSA) for not getting the Aadhaar Number/ Aadhaar Authentication or any other technical reasons.

There is no report from the State Governments/ UT Administration regarding eligible beneficiaries not receiving entitled quantity of foodgrains under NFSA or eligible beneficiaries being denied foodgrains due to failure of Aadhaar Authentication.

(c) & (d): No State Government/ Union Territory Administration has reported any incident of death due to starvation in the country. There have been media reports of starvation deaths in some States/UTs, but these have not been substantiated by the State Governments.
